

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:739  
ANSWERED ON:19.03.2012  
PENSION SCHEME IN ORDNANCE FACTORIES  
Singh Shri Rakesh

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether a new pension scheme has been implemented in the ordnance factories including the Jabalpur-based ordnance factories;
- (b) if so, whether the employees working therein are opposing this scheme due to certain shortcomings in the said scheme;
- (c) if so, the details thereof;
- (d) whether the Government proposes to consider implementation of the old pension scheme; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) Yes Madam, the new pension scheme has been implemented in all the ordnance factories including Jabalpur based ordnance factories.
- (b) & (c): HVF NPS Reformation Association, Avadi filed an OA before CAT Madras Bench challenging the implementation of New Pension Scheme introduced by the Government of India as unconstitutional and violative of Article 14, 16 & 21 of the Constitution of India contending, inter alia, that new pension scheme does not guarantee any minimum return on investment of employees. A strike had been called on 28.2.2012 by All India Defence Employees Federation, Indian National Defence Workers Federation and Bharatiya Pratiraksha Mazdoor Sangh jointly demanding to scrap the new pension scheme.
- (d) & (e): No proposal for considering the implementation of old pension scheme in ordnance factories is under consideration.